ARMS FOR LOYAL MIZOS

*181 SHRI A. D. MANI:†
SHRI M. RUTHNASWAMY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (s) whether Central Government's advice was sought by the Chief Minister of Assam before he took the decision to arm loyal Mizos; and
- (b) if so, what will be the nature of supervision which will be exercised by Government of India to prevent misuse of such arms?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) Yes.

(b) It has been impressed upon all concerned that while implementing the scheme there should be strict vigilance in selection of volunteers and constant supervision and close association of the security forces.

SHRI A. D. MANI: May I ask the Minister of Home Affairs whether he has examined the question of the principle of arming loyal people against disloyal people? Suppose a request of this kind is made in Kashmir that loyal Kashmiris should be armed against disloyal Kashmiris, would the Government of India give permission to such move from the Kashmir Government?

SHRI Y. B. CHAVAN: The hon. Member, if I may take your permission to say so, puts hypothetical questions and I am not going to answer hypothetical questions.

SHRI A. D. MANI: Since he is giving this privilege of arming loyal Mizos, may I know whether he has accepted the principle of a volunteer force being organised in the country? Such a volunteer force might be a

serious law and order problem later on. Has the Government considered this matter in all its implications, and may I ask him further what is the vigilance machinery which he is going to set up for checking who is a loyal Mizo?

SHRI Y. B. CHAVAN: I have not stated whether it should be given to loyal or disloyal people, but naturally arms will be given to those people who are going to make proper use of it. Does he expect me to give arms to people who will make use of them against the Government itself? What is the purpose and what does he want us to do?

SHRI M. RUTHNASWAMY: Were these arms transmitted through the Central Government or were directly given to the local Government?

SHRI Y. B. CHAVAN: How can the Central Government do it? Naturally it has to be given through the local officers there.

श्री सुन्दर सिंह भंडारी: मिजो लैण्ड श्रीर मिजो जाति में जो घटनायें हो रही हैं श्रीर उनके नागात्रों के साथ जो सम्बन्ध हैं श्रीर जब सरकार रिबेल नागाज श्रीर रिबेल मिजोज श्रीर लायल मिजोज में कोई विशेष फर्क नहीं कर पा रही है, तो इस क्षेत्र में वहां पर रक्षा का सारा उत्तरदायित्व सरकार श्रीर सिक्योरिटी फोर्सेज के हाथ में देने की जिम्मेदारी लेकर यह शस्त्र बांटने का काम इस समय स्थिगत करने का विचार क्या सरकार करेगी?

SHRI Y. B. CHAVAN: The hon. Member's entire approach is incorrect if I may say so. It is not merely the Security Force, it is not merely the Government officials, it is the people, whether they are the Mizos or the Nagas, whose support is most essential. It is a fact that a large number of people have taken to arms. We have to depend upon there support and we have to organise their support. There is nothing wrong in this.

[†]The question was actually asked on the floor of the House by Shri A. D. Mani.

1376

SHRI K. P. MALLIKARJUNUDU: It has been reported in the papers that towards the end of last year certain Mizos, along with certain rebel Nagas, were proceeding to Pakistan for securing arms and they were intercepted by our Border Security and some action was taken. May I know how many people were involved, how many persons were arrested and what action did the Government take in that behalf?

Oral Answers

SHRI Y. B. CHAVAN: A large number of encounters have taken place between the Mizo hostiles and the Security Forces. I do not know exactly to what particular event the hon. Member is referring. If he will give me notice, possibly I can give him some more details.

SHRI DALPAT SINGH: May I know from the Home Minister what information he has about the number of hostile Mizos and whether our Security Forces in the area are adequate or not?

SHRI Y. B. CHAVAN: I do not want to give the exact number of the Security Forces which are functioning there. As far as the number of the hostiles is concerned, it keeps on varying. Those who go ground sometimes come above to do their normal work. It is a varying thing. Of course, I cannot be expected to give the number of our Forces working there.

श्री राजनारायण: क्या सरकार को इस बात की जानकारी है कि 26 जन को जो उपद्रव गोहाटी में हुआ, जिसमें कि राष्ट्रीय झंडा तक फाडा गया ग्रीर क्या क्या क्रक्म नहीं हुआ, उस उपद्रव में क्या इन हथियारों का प्रयोग हुआ था जो कि लायल मिजोज को दिया गया है।

श्री वाई वी व चत्हाण : नहीं, मैं नहीं मानता ।

FACILITIES GIVEN TO THE CHAIR-MAN OF I. A. C.

*182. SHRI A. M. TARIQ: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that a car has been provided to the Chairman of the Indian Airlines Corporation;
- (b) if so, for what purpose the car has been given to him; and
- (c) what other facilities have been provided to him?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AVIATION AND CIVIL (SHRI-MATI JAHANARA JAIPAL SINGH): (a) and (b) Yes, Sir. For official purposes. For private use of the charges are recoverable.

- (c) The Chairman has been allowed the following other facilities:-
 - (i) Actual expenses on travel, board and lodging as well as incidentals whenever the Chairman goes out of Headquarters on the Corporation's business.
 - (ii) Same free concessional passage facilities for himself and his wife as are admissible to the employees of the Corporation.
 - (iii) A fee of Rs. 100 for attending each meeting of the Board.
- (iv) Reimbursement of expenditure on entertainment for official purposes.

شری ہے - ایم - طابق : میں مدتری جی سے یہ جاننا چاھا ھوں کہ جو انہوں نے یہ فرمایا ھے کہ کار ان کے قسپوزل پر رکھی گئی ہے اور جب ولا کار کوئی ان کا ذاتی کام کرتی ہے یا پرائھويم**ت** کام کونے ھے تو اس کے چارجز وصول کیُّ جاتے هیں لیکن میں جاننا چاهدا هوں سب سے پہلی بات یہ که